

Sl. No.	Name of State	Cases of reversal of transactions
5.	Jharkhand	22
6.	Maharashtra	32897
7.	Uttar Pradesh	86314
8.	Uttarakhand	78
TOTAL		119743

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Non-receiving of payment under PM-Kisan Yojana

1. SHRIDEREK O' BRIEN: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the number of farmers who have received the first installment under PM-Kisan Yojana, State-wise;
- (b) whether Government is aware that 1.5 lakh farmers in Uttar Pradesh have not received payment of the first installment;
- (c) if so, the details thereof; and
- (d) the manner in which Government plans to rectify this?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRINARENDRA SINGH TOMAR): (a) Till date, 1st installment to 3,29,52,568 beneficiaries and 2nd installment to 2,85,73,889 beneficiaries have been credited directly to the bank accounts of the farmers' families under PM-Kisan Scheme. A Statement showing State/UT-wise number of beneficiaries who have received the financial benefits under the Scheme is enclosed at Statement (*See below*).

(b) to (d) PM-Kisan is a continuous and ongoing Scheme, in which the financial benefits is transferred to the bank accounts of the identified beneficiaries as and when their correct and verified data is uploaded by the concerned States / UTs on PM-Kisan web-portal. The data of beneficiaries uploaded by them have to undergo a multi-level verification and validation by various concerned agencies, including the banks, and only then the amount is released into the bank accounts of the beneficiaries. In this process,

several times, the rejected data is returned to the State / UT Governments for correction. Though this results in delay in release of benefits to the identified beneficiaries, it is essential so as to ensure that the benefit reaches the correct beneficiary. However, according to a recent decision of the Government, to avoid loss of installments to the beneficiaries on account of such unavoidable technical procedural delay, they are now eligible to receive the benefits commencing from the 4-monthly period in which their names are uploaded in PM-KISAN portal and also subsequent installments.

Statement

States	First installment Payment (No. of beneficiaries)	First installment Payment (Amount) (In ₹)	Second installment Payment (No. of beneficiaries)	Second installment Payment (Amount) (In ₹)
1	2	3	4	5
Andaman and Nicobar Islands	10,004	20,008,000		0
Andhra Pradesh	3,443,116	6,886,232,000	3,126,852	6,253,704,000
Arunachal Pradesh	0	0		0
Assam	1,119,983	2,239,966,000	762,427	1,524,854,000
Bihar	231,873	463,746,000	219,136	438,272,000
Chandigarh	13	26,000		0
Chhattisgarh	111,898	223,796,000	87,632	175,264,000
Dadra and Nagar Haveli	5,322	10,644,000		0
Daman and Diu	2,119	4,238,000		0
Delhi	0	0		0
Goa	2,385	4,770,000		0
Gujarat	2,832,333	5,664,666,000	2,821,569	5,643,138,000
Haryana	942,052	1,884,104,000	935,929	1,871,858,000
Himachal Pradesh	474,763	949,526,000	438,256	876,512,000

1	2	3	4	5
Jammu and Kashmir	497,204	994,408,000	459,593	919,186,000
Jharkhand	470,307	940,614,000		0
Karnataka	307,935	615,870,000	231,847	463,694,000
Kerala	935,786	1,871,572,000	931,661	1,863,322,000
Lakshdweep	0	0	0	
Madhya Pradesh	9,304	18,608,000	0	
Maharashtra	2,129,137	4,258,274,000	1,324,089	2,648,178,000
Manipur	7,276	14,552,000	0	
Meghalaya	0	0	0	
Mizoram	24,410	48,820,000	11,931	23,862,000
Nagaland	30,831	61,662,000	30,459	60,918,000
Odisha	962,115	1,924,230,000	799,293	1,598,586,000
Puducherry	4,200	8,400,000	0	
Punjab	1,275,440	2,550,880,000	1,144,648	2,289,296,000
Rajasthan	1,375,566	2,751,132,000	0	
Sikkim		0		0
Tamil Nadu	2,148,504	4,297,008,000	2,063,192	4,126,384,000
Telangana	1,881,602	3,763,204,000	1,858,210	3,716,420,000
Tripura	151,095	302,190,000	151,064	302,128,000
Uttar Pradesh	11,169,349	22,338,698,000	10,848,667	21,697,334,000
Uttarakhand	396,646	793,292,000	327,434	654,868,000
West Bengal	0	0	0	0
TOTAL	32,952,568	65,905,136,000	28,573,889	57,147,778,000